

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/ 802/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Soneka Bora,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 1st February 2018.

Sub: **Casual Leave, Restricted Holiday and permission to leave the headquarters with official allotted vehicle.**

Ref:- Your letter No. DJ(U) 127, dtd. 10.01.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.01.2018 and Restricted Holiday on 17.01.2018 alongwith permission to leave headquarter from the evening of 11.01.2018 till the morning of 18.01.2018 with the official allotted vehicle, at your own cost, has been granted/rejected.

Yours faithfully,

WJ 1.2.18

JOINT REGISTRAR (VIGILANCE)

Frankia
31/01/18